

ITEM NO.23

REGISTRAR COURT. 1

SECTION IIA

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Criminal Appeal No(s). 2183/2014

BEDUK SATNAMI

Appellant(s)

VERSUS

STATE OF CHHATTISGARH

Respondent(s)

(with office report)

Date : 28/04/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr. J. M. Khanna (ac), Adv.

For Respondent(s)

Mr Atul Jha, Adv.

Mr. Dharmendra Kumar Sinha, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Respondent has not filed additional documents.

Registry to process the matter for being listed before  
the Hon'ble Court as per rules.

(PAWAN DEV KOTWAL)  
Registrar